

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).25505/2007
(From the judgement and order dated 09/10/2007 in WA No. 1339/2006
of The HIGH COURT OF M.P AT JABALPUR)

M.P.STATE CO-OP.DAIRY FEDN.LTD.& ANR.

Petitioner(s)

VERSUS

RAJNESH KUMAR JAMINDAR & ORS.

Respondent(s)

(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

WITH

SLP(C) NO. 9 of 2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 11 of 2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 12 of 2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 20 of 2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 26 of 2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 52 of 2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP (C) NO. 87 of 2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 184 of 2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 185 of 2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

-2-

SLP(C) NO. 202 of 2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 205 of 2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 249 of 2008
(With prayer for interim relief and office report)

(FOR FINAL DISPOSAL)

SLP(C) NO. 342 of 2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 345 of 2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 351 of 2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 353 of 2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 357 of 2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 386 of 2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 389 of 2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) NO. 396 of 2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) No. 462/2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) No. 585/2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) No. 586/2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

-3-

SLP(C) No. 624/2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) No. 692/2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) No. 770/2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) No. 779/2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) No. 784/2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) No. 804/2008

(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) No.806/2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) No. 816/2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) No.817/2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) No. 825/2008
(With prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

SLP(C) No. 1360/2008
(With prayer for interim relief and office report)

SLP(C) No. 1716/2008
(With prayer for interim relief and office report)

SLP(C) No. 1772/2008
(With prayer for interim relief and office report)

SLP(C) No. 2205/2008
(With prayer for interim relief and office report)

SLP(C) No. 2208/2008
(With prayer for interim relief and office report)

-4-

SLP(C) No. 2211/2008
(With prayer for interim relief and office report)

SLP(C) No. 2235/2008
(With prayer for interim relief and office report)

SLP(C) No. 5123/2008
(With prayer for interim relief and office report)

SLP(C) No. 2249/2008
(With prayer for interim relief and office report)

SLP(C) No. 2478/2008
(With prayer for interim relief and office report)

SLP(C) Nos. 5102-5119/2008 (With office report)

SLP(C) No. 6418/2008
(With prayer for interim relief and office report)

SLP(C) No. 6477/2008
(With appln(s) for exemption from filing O.T. and with
prayer for interim relief and office report)

SLP(C) No. 6995/2008
(With appln(s) for exemption from filing O.T. and with
prayer for interim relief and office report)

SLP(C) No. 7502/2008
(With appln(s) for exemption from filing O.T. and with
prayer for interim relief and office report)

SLP(C) Nos. 4879-4880/2008
(With prayer for interim relief and office report)

SLP(C) No. 24873/2007
(With prayer for interim relief and office report)

SLP(C) No. 17705/2008
(With appln. for c/delay in filing SLP and office report)
(FOR FINAL DISPOSAL)

Date: 28/01/2009 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Petitioner(s) Mr. C.N. Sreekumar,Adv.
Mr. M.T. George,Adv.
Mr. K.N. Madhusoodanan,Adv.
Mr. Dushyant Parashar,Adv.
Mr. T.G. Narayanan Nair,Adv.

-5-

For Respondent(s) Mr. Vivek K. Tankha,Sr.Adv.
Mr. Suryanarayan Singh,Adv.
Ms. Pragati Neekhara,Adv.
for M/s. AP & J Chambers

for Mr. Vikas Upadhyay,Adv.
Mr. B.S. Banthia,Adv.
Mr. Akshat Shrivastava,Adv.
Mr. P.P. Singh,Adv.
Mr. Inderjeet Yadav,Adv.

Mr. Rajul Shrivastava,Adv.
Mr. Kunal Verma,Adv.
Mr. Arup Jain,Adv.
Ms. Supria Jain,Adv.
Mr. K. Krishan,Adv.
Mr. B.K. Singh,Adv.
Mr. Arun Kumar Beriwal,adv.
Mr. Jayant Kumar Mehta,Adv.

UPON hearing counsel the Court made the following
ORDER

Delay condoned.
Heard the learned counsel for the parties quite at length.
Arguments concluded. Judgment reserved.

(A.S. BISHT)
COURT MASTER

(USHA SHARMA)
COURT MASTER